NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

	OHD SHARIEF TARIQ, MEMBER AYARAGHAVAN, MEMBER - TE	
APPLICATION NUMBER	: CA/26 & 27/IB/2017	
PETITION NUMBER	 : CP/531/ (IB)/CB/2017 : STATE BANK OF INDIA (STRESSED ASSETS MANAGEMENT BRANCH) : SRI MAHARAJA OIL IMPORTS & EXPORTS INDIA PVT LTD & IOB 	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 7 RULE 4 OF INSOLVENCY &	BANKRUPTACY CODE 2010
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	M
1. PJ. SZI LAWESH MJAYAPRAKASH	For RESPONDENT)	1 JSirc
Por S. Selher raman	Counted for R.P	a. And
, o K. Jayagenyl	For Pesponalut (2) EDD	Jay of
). V.M. KARTHIK.	for financial	V.M. Codery
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ORDER

Counsel for the RP present. Counsel for the Corporate Debtor present. Counsel for the Financial Creditor present. Counsel for the Indian Overseas Bank also present. Counsel for the Corporate Debtor filed the counter in CA/35/2017; copy of which is given to the Counsel for the RP. Matter is posted for arguments. Put up on 29.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)